

(32)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

DA No. 789/93

Date of order: 5TH NOVEMBER 1996

.....

Between:-

Smt. M. Gunasundari

.. Applicant

AND

Sr. D.M.O., Vijayawada Division,
Divisional Railway Manager's Office

2. Medical Superintendent,
Health Unit, S.C. Railway,
Guntur.

3. Chief Medical Officer,
S.C. Railway, Vijayawada.

.. Respondents

Counsel for the Applicant: Ms B. Tharakam

Counsel for the Respondents: Mr. V. Bhimanna.

CORAM

HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

32

D

DA No. 789/93

Date: 5TH NOVEMBER 1996

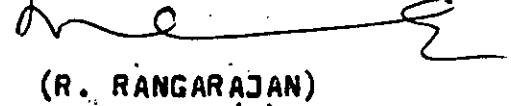
JUDGEMENT

(ORAL ORDER PER HON'BLE SHRI R. RANGARAJAN: MEMBER(ADMN.)

1. Heard M/s Tharakam, learned counsel for Applicant and Mr. V. Bhimanna, Learned Addl. Standing Counsel for respondents.
2. This DA is filed to set-aside the Order No.B/P.Con 227/I/85/3 Dt.2.9.92 whereby the applicant was removed from service w.e.f. 9.9.92.
3. When the O A was taken up for hearing, the learned counsel for the applicant submitted that he is withdrawing this application.
4. In view of the above submission, the DA is dismissed as withdrawn. No costs.


(B.S. JAI PARAMESHWAR)
MEMBER (J)

5/96


(R. RANGARAJAN)
MEMBER (A)

11

DATED 5TH NOVEMBER, 1996

Dictated in open court

Dy. Registrar/T.

12/11/96

VSN

9/11/96

34

DA-789/96

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
Hm Mr. B. S. Jai Pramana M(3).

DATED:

5/11/96.

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

D.A. NO.

in
789/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
DESPATCH

21 NOV 1996

हैदराबाद यांत्रिक
HYDERABAD BENCH